

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 30.07.2020 (CR.NO.08)**

| Sr No. | Suit no. | Name of parties | Stage | Name of Advocate | Next date |
|--------|-------------------|-------------------------------|-----------------------|--------------------|-----------|
| 1 | St No. 3791/20 | Dharmesh C Mirani v/s MCGM | Ad-Interim hearing | Adv. K. Andrews | |
| 2 | St No. 3792/20 | Dharmesh C Mirani v/s MCGM | Ad-Interim hearing | Adv. K. Andrews | |
| 3 | St No. 3793/20 | Dharmesh C Mirani v/s MCGM | Ad-Interim hearing | Adv. K. Andrews | |
| 4 | St No. 3794/20 | Dharmesh C Mirani v/s MCGM | Ad-Interim hearing | Adv. K. Andrews | |